

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.04.2019

ORDER NO. 101 of 2019

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 74 of 2019 for CESTAT, New Delhi for the period from 29.4.2019 to 30.4.2019 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. V. Padmanabhan, Member (Technial)	On 30.4.2019	Excise Divison Bench matters.
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technial)	On 30.4.2019	Service Tax Divison Bench matters.
Hon'ble Sh. V. Padmanabhan, Member (Judicial)	On 29.04.2019	Single Member Matters.
Hon'ble Sh. Ajay Sharma, Member (Judicial)	On 30.4.2019	Single Member Matters.

By order,



(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar